

National Company Law Tribunal
Allahabad Bench
Allahabad

54 (ND)/2016

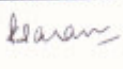
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: M/s Sanjiv Aggarwal & Ors.

v/s

M/s Omkashewar Colonisers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Kartikaya Saran	Advocate	Per	
2.				

Order dated 09.11.2016

CP No. 54 (ND)/2016 M/s Sanjiv Aggarwal & Ors. Vs. M/s
Omkaleshwar Colonisers Pvt. Ltd. & Ors.

Orders are not prepared due to lack of steno. The matter
will be listed whenever the orders are made ready.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016